

O.I.H.

GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO.64  
TO BE ANSWERED ON NOVEMBER 16, 2016  
DANGEROUS GOVERNMENT QUARTERS

No. 64                      SHRI HARINARAYAN RAJBHAR:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Central Public Works Department (CPWD) has declared a number of Government quarters/residences/bungalows/flats as dangerous;
- (b) if so, the details thereof State-wise including Uttar Pradesh;
- (c) the reasons for the poor maintenance of these Government flats; and
- (d) the steps taken by the Government to renovate these Government residences in a phased manner?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT  
(RAO INDERJIT SINGH)

(a) & (b): Yes, Madam. State-wise details are annexed.

(c) & (d): Most of the flats are very old and require extensive repairs. Quarters are renovated in a phased manner wherever feasible. Some colonies are taken up for redevelopment.

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ANNEXURE REFERRED TO IN REPLY TO PART (B) OF LOK SABHA UNSTARRED QUESTION NO. 64 FOR 16.11.2016 REGARDING "DANGEROUS GOVERNMENT QUARTERS".

STATE WISE DETAILS OF QUARTERS/ RESIDENCES / BUNGALOWS / FLATS DECLARED AS DANGEROUS BY CPWD

Sl.No.	Name of States	No. of Govt. Quarters/Bungalows etc.
1	Delhi	1228
2	Maharashtra	660
3	Tamil Nadu	52
4	Goa	40
5	Madhya Pradesh	10
6	Himachal Pradesh	36
7	Chandigarh	02
8.	Gujarat	100 In addition 6 class rooms, 3 labs and 12 single room of 80 bedded girls dormitory at Roop Nagar, Bharuch)
9.	West Bengal	40
10.	Uttar Pradesh	Nil